

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1048/Confdl./2022
II-3-1/2022

Bilaspur, dated the 10th August, 2022

The following Civil Judge Class-II as mentioned in Column no. (2) of the table below, is hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and is posted in the capacity as mentioned in Column No. (6) from the date she assumes charge of her office: -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Ku. Akansha Rathore, I Civil Judge Class-II	Rajnandgaon	Pandariya	Kabir-dham (Kawardha)	Civil Judge Class-II

Note:- The Registry Order No. 1033/Confdl./2022/II-3-1/2022 dated 29.07.2022, so far it relates to transfer of Smt. Anita Koshima Rawte, II Additional Judge to the Court of I Civil Judge Class-II, Rajnandgaon as Civil Judge Class-II, Pandariya, is hereby, cancelled.

BY ORDER OF THE HIGH COURT


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

Endt. No. 1049/Confdl./2022
II-3-1/2022

Bilaspur, dated the 10th August, 2022

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19.
 - (1) Ku. Akansha Rathore, I Civil Judge Class-II, Rajnandgaon, *for information and compliance. She is directed to take charge of her new place of posting on or before 25.08.2022 and send her handing and taking over charge reports through the concerned District Judge.*
 - (2) Smt. Anita Koshima Rawte, II Additional Judge to the Court of I Civil Judge Class-II, Rajnandgaon *for information.*
20. District & Sessions Judge, Rajnandgaon for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same on or before 25.08.2022 under intimation to this Registry. He is also requested to send immediately the handing over charge report of the transferred Officer to this Registry.
21. District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
22. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar (Judicial/D.E./D.E.(Appeal)/Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
24. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.

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27. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E.), High Court of Chhattisgarh, Bilaspur for information.
30. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
31. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
32. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
33. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND KUMAR VERMA)

REGISTRAR GENERAL

10.09.2021